

[*Translation*]**Daily-Wage Workers in Central Telegraph Office, New Delhi**

8066. SHRI KALPNATH SONKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether part-time daily-wage workers are working in Central telegraph office, New Delhi for the last ten years;

(b) if so, the details in regard to the workers who are working there for the last ten, five and three years respectively;

(c) whether they are paid salaries as per ACG-17;

(d) the time by which they will be paid equal wage for equal work, house rent and city compensatory allowance as per the Supreme Court order; and

(e) if these facilities will not be given to them, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) Number of part-time workers working for the last

(i)	10 years	...	3
(ii)	5 years	...	51
(iii)	3 years	...	Nil

(c) Yes, Sir.

(d) and (e). Supreme Court order is not applicable to part-time workers. These workers get pro-rata the minimum of the Group 'D' scale and the D.A. They will be entitled to

house rent and city compensatory allowances on regularisation.

[*English*]**S.T.D. Facility in Kanyakumari District**

8067. SHRI N. DENNIS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to provide S.T.D. facility in the places where such facility is not provided in Kanyakumari District;

(b) whether Government would extend S.T.D. facility in Colachel town and Neyjon in the District; and

(c) if so, the details thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) S.T.D. facility will be provided to additional stations in Kanyakumari District progressively, according to the policy guidelines of the Department.

(b) Yes, Sir.

(c) These stations are proposed to be connected to the Trunk Automatic Exchange at Tirunelveli proposed during the 8th Plan period.

**Communal Riots in Country**

8068. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States which have witnessed communal riots during the last two months and the number of persons killed and injured in these riots;